

©
കേരള സർക്കാർ
Government of Kerala
2021



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2021-2023

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 10 Vol. X	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2021 മാർച്ച് 30 30th March 2021 1196 മീനം 16 16th Meenam 1196 1943 ചൈത്രം 9 9th Chaithra 1943	നമ്പർ No. } 13
---------------------	---	--	-------------------

PART III University of Calicut (General & Academic Branch)

NOTIFICATION

No. 173274/GA-I-F-1/2019/Admn.

22nd February 2021.

It is hereby notified that the following amendment to the Statute 41(7), Chapter 3 of the Calicut University First Statutes 1979 was finally approved by the Honb'le Chancellor on 9-2-2021. This amendment shall come into force from 9-2-2021.

Amendment

The existing Statute 41(7), Chapter 3 of the Calicut University First Statutes 1979 be replaced by the following: (1) the qualifications of the Mechanic in private aided colleges under Calicut University is Technically qualified persons having ITI/Diploma in Mechanical or Electronics.

Calicut University P. O.

(Sd.)
Registrar.